## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# RAJYA SABHA UNSTARRED QUESTION NO. 2119 TO BE ANSWERED ON 04.08.2022

## Conversion of plastic waste into useful products

#### 2119. SHRIPRABHAKAR REDDY VEMIREDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it has come to the notice of Government about creation of useful fuel with plastic waste by Osaka and Tohoku Universities in Japan;
- (b) if so, the details of the discovery made by above Universities;
- (c) whether it has also come to the notice of Government about converting waste plastic into some sort of gum by California University;
- (d) if so, details of the discovery; and
- (e) to what extent the above achievements will help in bringing down lakhs of tons of plastic waste in the country, more particularly after imposing ban on 18 single use plastic items from 1st July, 2022?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e): Research and development for processing of plastic waste into useful products is undertaken as per requirement. There is no information available on record regarding the studies. As per Annual Report of CPCB for the year 2019-20, 34.7 lakhs TPA of plastic waste was generated in the country, of which 15.8 lakhs TPA was recycled, and 1.67 lakhs was co-processed in cement kilns. In addition waste to oil projects have been set up in in Uttar Pradesh, Telangana, Punjab, Madhya Pradesh and Maharashtra.

The Ministry of Environment, Forest and Climate Change has also notified the Guidelines on the Extended Producer Responsibility for plastic packaging vide Plastic Waste Management Amendment Rules, 2022, on 16<sup>th</sup> February, 2022, to further strengthen circular economy of plastic packaging. Considering the adverse effect of littered single use plastic items on terrestrial, aquatic and marine ecosystems, the Ministry has notified the Plastic Waste Management Amendment Rules, 2021, on 12th August 2021, prohibiting identified single use plastic items, which have low utility and high littering potential, with effect from 1<sup>st</sup> July 2022.

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